

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Assotech Milan Resorts Pvt Ltd Date of Commencement of Liquidation: 18-04-2023; List of Stakeholders as on Date: 02-05-2023; Name of IP: Mr. SURESH CHANDRA PATTANAYAK; Process Number: 1; Last 5 digitof registration number: 12384

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	17	730424539.40	0	0	0	77307111	653117428.4	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	1	258100	0	0	0	0	258100	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1148049460	0	0	0	0	114804946	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		19	1878732099.4	0	0	0	77307111	768180474.4	